

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 1**

ITEM No.108 - IA/632(AHM)2021  
In  
**CP(IB) 379 of 2019**

**Proceedings under Section 33 IBC, 2016**

**IN THE MATTER OF:**

Premraj Ramratan Laddha RP of Octopus Papers Ltd  
V/s  
Vishal Bharkat Kumar Khara & Ors

.....Applicant

.....Respondent

**Order delivered on: 15/11/2022**

**Coram:**

Dr. Madan B. Gosavi, Hon'ble Member(J)  
Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Jaimin R Dave, Ld. Adv. a.w. Mr. Priyank Dave, Ld.  
Adv.

For the Respondent :

**ORDER**

We direct learned counsel for the RP to file a Clarificatory Affidavit about the query raised by the Bench within a week.

The matter stands adjourned to 12.12.2022

-SD-  
**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-SD-  
**DR. MADAN B GOSAVI**  
**MEMBER (JUDICIAL)**